

down of the scheme owing to shortage of foreign exchange. May I know whether there has been no slowing down of this project on account of the shortage of foreign exchange?

Shri T. T. Krishnamachari: It is precisely for the reason that there should be no slowing down of this project that we approached the Canadian Government for additional aid in respect of the purchase of transmission lines that is needed.

Shri Tangamani: May I know whether the Government will also make contributions to supplement this 20 million dollars of Canadian aid so that there is no slowing down so that the project is completed according to schedule?

Shri T. T. Krishnamachari: I had mentioned that this 20 million dollar aid does not complete all the requirements of this particular project and the question of financing this project is a matter on which the State Government and the Central Government have had consultations and they have decided on ways and means. What is now feared is that shortage of foreign exchange might prevent us from importing the balance of equipment that is needed for completion and it is for this purpose that we have made an approach to the Canadian Government for assistance.

Shri R. Ramanathan Chettiar: May I know the extra amount needed for the transmission lines in this project?

Shri T. T. Krishnamachari: The rough estimate is about 6 million dollars.

Shri Nanjappa: May I know whether the work will not be delayed on account of delay in the shipping of import from foreign countries?

Shri T. T. Krishnamachari: The whole idea of trying to ensure that we get the supply is to see that the work is not delayed.

Petroleum Concessions

*347. **Shri Matin:** Will the Minister of Steel, Mines and Fuel be pleased to lay a statement showing:

(a) the new petroleum concessions that have been granted during the last three years,

(b) the amount spent on prospecting by the concession holders and by Government during the same period; and

(c) the results achieved during the last three years?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (c) A statement giving the required information is laid on the Table of Lok Sabha [See Appendix I, annexure No 103]

Shri Joachim Alva: Eight companies were given concessions from 1955 for two or three years only whilst the As-am Oil Company has managed to get a lease for 30 years for mining. May I know why this deference has been made especially when the manganese mine owners get ore at least a concession for only 15 years?

Sardar Swaran Singh: There is a distinction between a prospecting licence, an exploring licence and a mining lease. My hon friend has picked only the mining lease item which is mentioned in Annexure I and he is trying to compare the length of time of the mining lease with the prospecting licence or an exploring licence. They are not comparable at all.

Shrimati Tarkeshwari Sinha: Is there any proposal under the consideration of the Government to amend the rules in regard to the petroleum concession to be given and if so, when this amendment of the rules will be brought about?

Sardar Swaran Singh: The question of revising the petroleum concession rules has been engaging the attention of Government, and it is Government intention to place

a copy of the same as soon as they are finalised, and I would request the hon. lady Member to wait till a final decision is taken in that respect.

Grants to Universities for Scientific Research

*349. **Shri V. P. Nayar:** Will the Minister of Education and Scientific Research be pleased to state the amounts of grants given to each of the Universities of Travancore, Delhi, Aligarh and Banaras during 1956-57 for pursuing Scientific Research?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):

A statement is laid in the Table of Lok Sabha. [See Appendix I, annexure No. 104].

Shri V. P. Nayar: Could I know the main conditions and considerations which govern such grants for higher education and research to the various universities?

Dr. K. L. Shrimall: With regard to the conditions, the universities submit their proposals to the University Grants Commission and then visiting committees are appointed which examine these proposals, and on the recommendations of the visiting committees the grants are given. With regard to the Central universities, the University Grants Commission meets the full expenditure for development purposes. With regard to the State Universities in respect of non-recurring grants, 33-1/3 per cent is to be borne by the State Government and the university and 66-2/3 per cent to be borne by the University Grants Commission. With regard to recurring grants, 50 per cent is to be borne by the State Governments and universities and 50 per cent is to be borne by the University Grants Commission.

Shri V. P. Nayar: In respect of grants for scientific research I would like to know whether such grants are

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given to the universities on their individual proposals of research schemes or whether they are given only for research schemes which form part of a central plan laid down by any central agency?

Dr. K. L. Shrimall: The hon. Member has asked the question with regard to universities. At present I can only say the University Grants Commission considers the proposals which come from the universities. Whether individual schemes are to be given grants is a separate question and I shall be glad to answer it if a separate question is put.

Shri V. P. Nayar: He has not understood my question.

Mr. Speaker: He wants to know the basis for calculating or fixing the grant whether for individual research schemes undertaken irrespective of any central plan or for researches undertaken in pursuance of a central plan.

Dr. K. L. Shrimall: It is for the university to submit the proposal and these proposals are very carefully examined by the visiting committee and the grants are made on the recommendations of the visiting committee.

Shri Tangamani: May I know if the University of Madras has also applied for grants for higher scientific research, because I find in the amounts granted there are only universities like Travancore, Delhi, Aligarh and Banaras?

Mr. Speaker: There are as many as 30 universities in the whole of India. I cannot allow such a question.

Shri Tangamani: May I know how much has been granted to the Madras University?

Mr. Speaker: No, no. It is out of order.

Shri B. S. Murthy: What happens to the case of new universities pursuing the same subject of research and applying for central help?